

23  
BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(1B) No.412/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>th</sup> October 2017, 10.30 A.M

Name of the Company		Techno Fac Contracts (P) Ltd -Vs- Yatri Vihar Hospitality (P) Ltd.	
Under Section		9 I.B.C	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	VICTOR DUTTA, ADV	for the petitioner (operational creditor)	D. Adv 25/10/2017
2.	ARPITA HALDER, ADV		

ORDER

Ld. Counsel for the operational creditor and the corporate debtor  
are present.

Corporate debtor has filed reply.

List on 16/11/2017 for admission.

Sd

(Jinan K.R.)  
Member (J)

Sd

(Vijai Pratap Singh)  
Member (J)